C.P. No. 701/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Young Jun See Chun Lee

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Ami'l Dunde Company seretary
Auth. Representative

## **ORDER**

## CP No. 701/252(1)/NCLT/MB/MAH/2017

For the report has not come from the RoC, at request, list this matter for hearing on 08.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)